

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**RA-104/2017  
In  
OA 280/2012**

**New Delhi this the 08<sup>th</sup> day of May, 2018**

**Hon'ble Sh. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sh. Vimlesh Pushkarna  
Smt. Gurdeep Kaur,  
W/o Shri R.P. Singh,  
19/10, Tilak Nagar,  
Delhi. ... Applicant

**(By Advocate : Sh. Susheel Sharma )**

Versus

1. Union of India  
Through the Secretary,  
Ministry of Defense,  
South Block,  
New Delhi.
2. Director General of Ordnance Services (OS-20)  
MGOs Branch,  
Sena Bhavan  
Army Headquarters, DHQ PO,  
New Delhi – 110 011.
3. The Commandant,  
Central Ordnance Depot,  
Delhi Cantt-110 010.
4. CSO (A)  
Personal Officer (Civ)  
Establishment (NI) Branch,  
Central Ordnance Depot,  
Delhi Cantt. – 110 010. .. Respondents

**(By Advocate : Sh. Rajesh Katyal)**

## **ORDER (ORAL)**

### **Sh. Raj Vir Sharma, Member (J)**

Heard the learned counsel for the parties. Learned counsel for the Review Applicant submitted that a typographical error has been made in the judgment, as at page 9, the qualification of the applicant has wrongly been written as HSc. while applicant is a graduate. She had completed B.Com. Learned counsel for the respondents also agreed that the applicant herein is a graduate.

2. We have perused the file of the OA.

3. A perusal of page 14 of the O.A., reveals that the applicant is a B.Com. Therefore, this is an error apparent on the face of the record. This RA is allowed to the extent that at the page 9 of the order in OA. H.Sc. word shall be substituted by the word B.Com. Registry is directed to correct the same accordingly. Accordingly, R.A. is partly allowed.

**(Praveen Mahajan)**  
**Member (A)**

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**(Raj Vir Sharma)**  
**Member (J)**